## Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

## Minutes of NC-V meeting held on 20.06.2013

The meeting No.12/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 20.06.2013 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri V.K. Kohli, Dy. Director	R.O., TC, Noida
4.	Shri Kuldeep Singh, Assistant Director	MSME
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.10/AM-14, dated 06.06.2013 and 11/AM-14 dated 13.06.2013 were taken for ratification. As there were no amendments to the same, the above referred minutes of 06.06.2013 and 13.06.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.12/AM-14 dated 20.06.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 12/84-ALC3/2013 MEETING DATE : 20.06.2013

	Party Name: IMPERIAL READYMADE GARMENTS FACTORY INDIA PVT LTD	Meet No/Date:12/84-ALC3/2013 20.06.2013	Status: Approved
HQ File :01/84/050/00053/AM14/	RLA File :04/24/040/00212/AM13/	Lic.No/Date:0410142831 23.01.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details

submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Pant (Trousers) made of 72% Cotton 27% Polyester 1% Spandex denim fabric, GSM-356+/-	69,163 Nos.	72% Cotton 27% Polyester 1% Spandex denim fabric, GSM-356+/-10%, Cuttable width-57"	1,55,616 Sq. meter
	10%		80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-10%, width-58"	13,141 Sq. meter (@ 0.19 sq. meter per piece
			Zippers Buttons	Net to net  Net to net
2.	Ladies Pant (Trousers) made of 98% Cotton 2% Spandex fabric, GSM-	14,230 Nos.	Rivets  98% Cotton 2% Spandex fabric, GSM-340+/-10%, cuttable width-51-53"	Net to net 32,018 Sq. meter
	340+/-10%		80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-10%, width-58"	2704 Sq. meter (@ 0.19 sq. meter per piece
			Zippers Buttons	Net to net Net to net
			Rivets	Net to net

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

20.06.2013	Approved
Lic.No/Date:0510347758 28.02.2013	
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**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM, measurement & sample of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Blouse – Top short sleeve made	1,19,330	Cotton/Nylon net dyed	1,50,000
	of Cotton/Nylon net dyed fabric,	Nos.	fabric, GSM-80+/-10%,	Sq. meter
	GSM-80+/-10%, Style-Lizzie		width-145-150 cm.	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:4/5/84-ALC3/2013	Party Name: CHINTOO CREATIONS	Meet No/Date:12/84-ALC3/2013 20.06.2013	Status: Approved
HQ File :01/84/050/00012/AM14/	RLA File :05/23/040/00528/AM13/	Lic.No/Date:0510349755 20.03.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/32/2013-14/Hosy., dated 20.06.2013 as detailed below-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Blouse made of 80%	6017 Nos.	80% Cotton 20% Silk	2.24 Sq.
	Cotton 20% Silk fabric, GSM-		fabric, GSM-37+/-10%,	meter per
	37+/-10%, Style No. 77477118		width-54"RFD	piece
2.	Ladies Blouse made of 80%	3717 Nos.	80% Cotton 20% Silk	2.54 Sq.

Cotton 20% Silk fabric, GSM-	fabric, GSM-37+/-10%,	meter	per
37+/-10%, Style No. 77482372	width-54"RFD	piece	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Party Name: ACHIEVER CREATIONS PVT. LTD.	Meet No/Date:12/84-ALC3/2013 20.06.2013	Status: Approved
HQ File :01/84/050/00026/AM14/		Lic.No/Date:0510351707 16.04.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/33/2013-14/Hosy., dated 20.06.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Top made of 64% Rayon	17,062	64% Rayon 36% Polyester	1.76 Sq.
1.	36% Polyester knitted fabric,	Nos.	knitted fabric, GSM-	meter per
	GSM-100+/-10%, Style No.		100+/-10%, width-40"	piece
	29R623U570			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:5/12/84-ALC3/2013	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	20.06.2012	Status: Approved
HQ File :01/84/050/00055/AM14/	RLA File :31/83/040/00219/AM13/	Lic.No/Date:3110057964 17.04.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details

submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization is	ssued in t	his
case as detailed below:-		

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Knitted Terry socks made of	12,609.209	Wool yarn	11,629.00 Kgs. (including
	Wool, Nylon, Elastane/ Polyester	Kgs.		8% wastage)
	(Net weight of Wool =		Nylon yarn	1979.00 Kgs. (including
	10,767.839 Kgs., Nylon =			8% wastage)
	1832.526 Kgs., Elastane/Polyester		Polyester yarn	10.00 Kgs. (including 8%
	= 8.844  Kgs.			wastage)

	The R.A. shall	l be advised to	take necessar	y action sub	ject to com	pliance of oth	er usual conditions.
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Case No.:7/12/84-ALC3/2			Status: Deferred
HQ File :01/84/050/00057/A	AM14/	RLA File :04/24/040/00295/AM13/	Defer Date: 18.07.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm has not given the GSM of the import item, complete manufacturing process of export product and net content of EVA & hot melt thermoplastic in final product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for relisting on 18.07.2013.

Case No.:8/12/84-ALC3/2013		20.06.2012	Status: Approved
HQ File :01/84/050/00058/AM14/		Lic.No/Date:0510352617 29.04.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details

submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Girls Dress made of 100%  Religious Policy Solid dyad febrio	8245 Nos.	100% Polyester knit Solid	13,094 Sq. meter
	Polyester knit Solid dyed fabric, GSM-40+/-10% with indigenous		dyed fabric, GSM-40+/-10%	meter
	lining/Diaper (Size:2T) & trims in		Trims-100% Polyester knit	1
	100% Polyester knit solid dyed fabric, GSM-58+/-10%, Style		solid dyed fabric, GSM-58+/-10%	meter
	No.586210		30 17 1070	
2.	Infant Skirt made of 100%	972 Nos.	100% Polyester knit Solid	1 *
	Polyester knit Solid dyed fabric, GSM-40+/-10% with indigenous		dyed fabric, GSM-40+/-	meter
	lining & Diaper, Style No. 541348		1070	
3.	Girls Skirt in 100% Polyester knit	3888 Nos.	100% Polyester knit Solid	4890 Sq.
	Solid dyed fabric, GSM-40+/-10% with indigenous lining &		dyed fabric, GSM-40+/-	meter
	diaper (Size:2T), Style No.541348			
4.	Infant Dress in 100% Nylon	717 Nos.	100% Nylon Scallop lace	890 Sq.
	Scallop lace knit fabric, GSM-		knit fabric, GSM-70+/-10%	meter
	70+/-10% with indigenous lining & diaper, Style No.586350			
5.	Girls Dress in 100% Nylon Scallop	1128 Nos.	100% Nylon Scallop lace	1430 Sq.
	lace knit fabric, GSM-70+/-10%		knit fabric, GSM-70+/-10%	meter
	with indigenous lining & diaper			
	(Size:2T), Style No.586350			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

		1 3	Meet No/Date:12/84-ALC3/2013 20.06.2013	Status: Deferred
8	HQ File :01/84/050/00032/AM14/		Lic.No/Date:0410145650 30.04.2013	Defer Date: 18.07.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 18.07.2013.

Case No.:6/12/84-ALC3/2013	'	20.06.2012	Status: Approved
HQ File :01/84/050/00056/AM14/		Lic.No/Date:0310732853 30.04.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis, as per earlier decision taken in case No.7 of NC Meeting No.10/AM-14 held on 06.06. 2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Grey/Draw Texturised	10,000	Reformate	8950.050 M.T.
	Filament Yarn/Texturised	M.T.	Acetic Acid	929.200 M.T.
	Filament Yarn		Naphtha	4808.400 M.T.
			Finish Oil	102.010 M.T.
			Catalyst T8P	0.920 M.T.
			Cobalt Acetate	13.930 M.T.
			Manganese Acetate	42.740 M.T.
			Hydro-Bromic Acid	3.710 M.T.
			Sodium Hydroxide	74.330 M.T.

	Molecular Sieves	0.240 M.T.
	Activated Alumina	0.120 M.T.
	Antifoam (Pluronic PE 10-100	0.010 M.T.
	Activated Carbon	0.140 M.T.
	Titanium Dioxide	34.130 M.T.
	Antimony Trioxide	6.160 M.T.
	Dowtherm	50.500 M.T.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

II I	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	20.06.2012	Status: Approved
HQ File :01/84/050/00036/AM14/		Lic.No/Date:0510353720 09.05.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/34/2013-14/Hosy., dated 20.06.2013 as detailed below-

Ш	detailed be	Octovi.				
	S.No.	Export Product	Export	Import item	Quantity	
			Quantity		allowed	
	1.	Ladies Top in 100% Cotton 21	2950 Nos.	100% Cotton 21 Wales	5041 Sq.	
		Wales Corduroy solid dyed		Corduroy solid dyed	meter	
		woven fabric, GSM-155+/-10%,		woven fabric, GSM-155+/-		
		Style No.		10%		
		435918/435919/437940				

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.:2/12/84-ALC3/2013		Meet No/Date:12/84-ALC3/2013 20.06.2013	Status: Approved	
HQ File :01/84/050/00052/AM14/	RLA File :03/95/040/00128/AM14/	Lic.No/Date:0310734652 16.05.2013		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the				

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the Committee has already considered this case in its meeting No.10/AM-14 held on 06.06.2013 and approved the same.

			Status: Deferred
HQ File :01/84/050/00059/AM14/			Defer Date: 18.07.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm has not given complete manufacturing process of export product alongwith stage-wise wastage and net content of nomex yarn in export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 18.07.2013.

II I	'	20.06.2012	Status: Approved
HQ File :01/84/050/00054/AM14/		Lic.No/Date:0410146519 27.05.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

	S.No.	Export Product	Export	Import item	Quantity allowed
			Quantity		
	1.	Ladies Pant (Trousers)	44,444	86% Cotton 13% Polyester	1,00,000 Sq.
13		made of 86% Cotton 13%	Nos.	1% Spandex denim fabric,	meter
		Polyester 1% Spandex		GSM-335+/-10%, width-57"	
		denim fabric, GSM-335+/-		80% Polyester 20% Cotton	8444 Sq. meter
		10%		T/C pocketing fabric, GSM-	(@ 0.19 sq.
				105+/-10%, width-58"	meter per piece
				Zippers	Net to net
				Buttons	Net to net
				Rivets	Net to net

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:1/12/84-ALC3/2013	1	Meet No/Date:12/84-ALC3/2013 20.06.2013	Status: Approved
HQ File :01/84/050/00051/AM14/		Lic.No/Date:0810121748 06.06.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this

se on repeat basis as per decision taken ir	NC Meeting I	No.49/AM-12 dated 22.	.03.2012 as detailed belo
S.No. Export Product	Export	Import item	Quantity allowed
	Quantity		
. Hair wigs of Polyester containing 2706 Kgs. Polyester fiber	2942 Kgs.	Polyester Fiber	3000 Kgs. (including 2% wastage)

## **MANUAL AGENDA CASE**

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	Case No.138	M/s Galaxy Elegant Fashions Pvt. Ltd., New Delhi
	NC 12/AM-14, dt. 20.06.2013	File No.01/84/50/415/AM-13/DES-V
	Ratification of input output norms in r	respect of Advance Authorization No.0510342519 dated
	04.01.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/31/2013-14/Hosy., dated 19.06.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Lace Dress (4-16 years girls) made of	1200 Nos.	54% Cotton 44% Nylon	1.43 S	Sq.
	54% Cotton 44% Nylon 2% Polyester		2% Polyester lace fabric,	meter p	oer
	fabric, GSM-115+/-10% with		GSM-115+/-10%	piece	
	indigenously 100% Polyester jersey				
	fabric, Style No. 032P2660 Cream				

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(16)

Case No.139	M/s Grindwell Nortion Ltd. or M/s Grindwell Nortion
	International Ltd., Bangalore
NC 12/AM-14, dt. 20.06.2013	File No.01/84/162/499/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0710090486 dated	
30.08.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 18.07.2013.

(17)

Case No.140	M/s Masturlal Pvt. Ltd., Bangalore
NC 12/AM-14, dt. 20.06.2013	File No.01/84/50/238/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0710092070 dated 22.11.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/35/2013-14/Hosy., dated 20.06.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	4000 pieces of Filter Bags with 127 mm diameter, 5040 mm long made from Felt,	(4000 Pcs.)	PPS Fibre	4000 Kgs.
	GSM-650 made of 80% PPS Fibre with PTEE scrim and spring steel snap band, spand band tape.		PTEE Scrim	2000 Kgs. (18,180 Sq. meter)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(18)

Case No.141	M/s G.R. Corporation, Kanpur
NC 12/AM-14, dt. 20.06.2013	File No.01/84/50/353/AM-13/DES-V
Ratification of input output norms aga	inst Advance Authorization No.0610029561 dated 09.11.2012.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 04.07.2013.

(19)

Case No.142	M/s Aditya Birla Nuvo Ltd., West Bengal
NC 12/AM-14, dt. 20.06.2013	File No.01/84/50/156/AM-10/DES-V
Ratification of input output norms aga	inst Advance Authorization No.0210133432 dated 06.11.2009.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that R.A., Kolkata's calculation in this case needs rechecking. Earlier, the Committee had decided the case vide NC meeting No.36/AM-11 held on 02.12.2010 on the basis of shipping bills and details of GSM received from the applicant firm vide their letter dated 26.07.2010. Hence, RA is advised to check the details of the case.

(20)

Case No.143	M/s Treadstone Ltd., Kanpur
NC 12/AM-14, dt. 20.06.2013	File No.01/84/171/037/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510187748 dated	

28.07.2006 and 0510095776 dated 10.07.2003.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The Committee after deliberations treated this case as no norms case and allowed 5% wastage on import items. The CLA, New Delhi shall be advised to take necessary action accordingly.

(21)

Case No.144	M/s Hindustan Apparel Industries, Mumbai	
NC 12/AM-14, dt. 20.06.2013	File No.01/84/162/043/AM-14/DES-V	
Approval for EODC in case E.O. completed in pieces as per condition of licence No. 0310445382		
dated 05.10.2007.		

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the authorisation in this case was issued on SION basis, therefore, the case does not pertain to Norms Committee. The applicant firm is, therefore, advised to approach R.A., Mumbai for examination and taking appropriate action in the matter.

(22)

Case No.145	M/s Hindustan Apparel Industries, Mumbai
NC 12/AM-14, dt. 20.06.2013	File No.01/84/162/042/AM-14/DES-V
Approval for EODC in case E.O. completed in pieces as per condition of licence No. 0310440139	
dated 20.08.2007.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the authorisation in this case was issued on SION basis, therefore, the case does not pertain to Norms Committee. The applicant firm is, therefore, advised to approach R.A., Mumbai for examination and taking appropriate action in the matter.

(23)

Case No.146	M/s Hindustan Apparel Industries, Mumbai
NC 12/AM-14, dt. 20.06.2013	File No.01/84/162/041/AM-14/DES-V
Approval for EODC in case E.O. completed in pieces as per condition of licence No. 0310438687	
dated 08.08.2007.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the authorisation in this case was issued on SION basis, therefore, the case does not pertain to Norms Committee. The applicant firm is, therefore, advised to approach R.A., Mumbai for examination and taking appropriate action in the matter.

(24)

Case No.147	M/s Generation Next, Mumbai
NC 12/AM-14, dt. 20.06.2013	File No.01/84/50/299/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0310712786 dated	
15.10.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Ladies Long Sleeve Shirt made	15,000	100% Cotton denim	33,000 Sq. meter
	of 100% Cotton denim fabric,	Nos.	fabric, GSM-161+/-10%,	(@ 2.20 sq. meter
	GSM-161+/-10%		width-58"	per piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(25)

Case No.148	M/s Neo Corp International Ltd., Pithampur
NC 12/AM-14, dt. 20.06.2013	File No.01/84/50/380/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.5610001483 dated	
09.01.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that requisite comments are still awaited from the technical members of the Committee. The Committee after deliberations decided to await the same and defer the case for re-listing on 27.06.2013.

-Outside Agenda case

(26)

Case No.2	M/s Madhu India Deco Ltd. Mumbai
NC 12/AM-14, dt. 20.06.2013	File No.01/84/162/261/AM-13/DES-V
Enhancement of Kraft Paper wastage from 10.19% to 15.42% to 100% EOU.	

**Decision:** The Committee considered the case as per relevant papers and went through the details submitted in this case. The Committee observed that the applicant firm has applied for enhancement of wastage of Kraft paper from 10.19% to 15.42% for manufacturing of their export products. The Committee after deliberations and as per written comments of DIPP conveyed vide their .O.M. No.7/111/2013-TSW, dated 22.04.2013 decided to recommend the wastage norms for enhancement of Kraft paper wastage from 10.19% to 15.42% for the period 2005-06 and 2006-07 only.

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